

[Print](#)**Defective Case Register from 2026-09-29 to 2026-09-29**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/29299/2026	MANOJ KUMAR PATI	2026-09-29	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
2	D-CRLMC/29059/2026	SAROJ KUMAR PADHI	2026-09-29	1. Father name of op. no.2 not furnished in cause title.
3	D-MACA/44913/2026	SOMNATH ROY	2026-09-29	further SR after filling of c copy
4	D-WP(C)/45742/2026	ADYASIDHI MISHRA	2026-09-29	1. Ann.2 not filed. Resubmit for SR after compliance.
5	D-BLAPL/29257/2026	CHHABI BEHERA	2026-09-29	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
6	D-MACA/44906/2026	SOMNATH ROY	2026-09-29	1.Period of Delay 286 days 2. Court Fee Rs. 1150/ payable, not paid statutory deposit not made , date of judgement wrong at being aggrieved
7	D-WP(C)/45813/2026	JNYANANANDA PANDA	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-WP(C)/45098/2026	ABHISHEK DASH	2026-09-29	1. OP No.6,7 and 10 not proper. 2. Deficit CF of Rs.24 to be paid on Petition.
9	D-ABLAPL/29441/2026	SK. ZAFARULLA	2026-09-29	1. Reference certificate is not correctly furnished. 2.In Para 2 of the petition,sections under 66(C) and 66(D) have not been correctly mentioned as it comes under IT Act.But it has been mentioned as BNS.
10	D-CRLMC/29292/2026	PRAGNAYA NANDA PATTNAIK	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-MACA/45708/2026	RAMESH CHANDRA SAHOO (1)	2026-09-29	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
12	D-BLAPL/29367/2026	SHYAM SUNDAR CHHUALSINGH	2026-09-29	Hologram of Rs.50/- not affixed in V.nama.
13	D-WP(C)/45817/2026	MANAS RANJAN BAUG	2026-09-29	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
14	D-ABLAPL/29659/2026	PRABIR KUMAR PRADHAN	2026-09-29	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
15	D-ABLAPL/29594/2026	BIBHU PRASAD CHHUALSINGH	2026-09-29	Synopsis and Date chart Should be furnished separately.
16	D-ABLAPL/29602/2026	JYOTIRMAYA SAHOO	2026-09-29	Page 9 and 10 are not legible.
17	D-WP(C)/46252/2026	DURGESH NARAYAN RATH	2026-09-29	1. Deficit CF of Rs.6 to be paid on petition. 2. Deponent not signed in affidavit.. 3. Ann.1 page 18 to 21 and 26 to 29 not legible.

18	D-WP(C)/44991/2026	ACHYUTANANDA PATTANAIK	2026-09-29	1. Page nos.26 and 27 not neat and legible
19	D-WP(C)/45569/2026	SAPAN KUMAR PAL	2026-09-29	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
20	D-WP(C)/44910/2026	MRITUNJAY BANERJEE	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in the petition.
21	D-WP(C)/45300/2026	ASHOK KUMAR BEHERA	2026-09-29	i) Name of the Authorised Officer on behalf of petitioner not furnished in C.T.
22	D-ABLAPL/29807/2026	SURYAKANTA DWIBEDI	2026-09-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The informant and other details under ANX-1 be redacted. 2.In Coding sheet sub code and provision of law incorrectly furnished.
23	D-ABLAPL/29799/2026	ASUTOSH TRIPATHY	2026-09-29	Reference certificate not correctly furnished.
24	D-ABLAPL/29796/2026	DALIRANI BEHURAY	2026-09-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Mobile no.of informant be redacted under ANX-1. 2.Antecedent certificate not correctly furnished.
25	D-ABLAPL/29800/2026	SURYAKANTA DWIBEDI	2026-09-29	In coding sheet subject code and provision of law incorrectly furnished.
26	D-BLAPL/29808/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-09-29	1. G.R.case No. mentioned in the Prayer and petition does not tally with that of rejection order. 2. C.Copy or free copy of rejection order has not been filed.
27	D-ABLAPL/29396/2026	ALOK KUMAR MOHAPATRA	2026-09-29	1. Vernacular certificate has not been furnished. 2. The name and address of the Victim and relatives name may be redacted from the petition and F.I.R.copy. 3.The unredacted F.I.R.copy may be kept in sealed cover. 4. Page No.17 of the F.I.R. is not completely available.
28	D-ABLAPL/29688/2026	RAJENDRA NARAYAN ROUT	2026-09-29	1. The name and address of the victim and her relations name may be redacted from the F.I.R. 2. The un-redacted copy of the F.I.R. may be kept in sealed cover.
29	D-BLAPL/29472/2026	SATYA RANJAN MULIA	2026-09-29	1.The name and address of the Victim and her relations may be redacted from petition and F.I.Copy. 2.The un-redacted copy of F.I.R. may be kept in sealed cover.
30	D-WP(C)/45721/2026	KSHIROD KUMAR SAHOO	2026-09-29	i) Date mentioned in prayer of the petition under annexure-11 and 12 not tally with Index and Book mark.ii) Date mentioned in 1st para of page 5 and Index ,Book mark as 11.08. 2024 not tally with annexure-1 page 23.

31	D-ABLAPL/29684/2026	BANSHIDHAR SATAPATHY	2026-09-29	1. The reference certificate is not correctly furnished. 2. F.I.R. copy has not been furnished. 3. Aadhar card of the petitioner at Annexure 4 may be kept in sealed cover.
32	D-ABLAPL/29693/2026	ASUTOSH TRIPATHY	2026-09-29	1. Reference certificate is not correctly furnished.
33	D-ABLAPL/29690/2026	RAJENDRA NARAYAN ROUT	2026-09-29	1. The name and address of the victim and her relations may be redacted from F.I.R. copy. 2. The un-redacted copy of the F.I.R. may be kept in sealed cover.
34	D-ABLAPL/29694/2026	RAJESH KUMAR SAHOO	2026-09-29	1. Reference certificate is not correctly furnished.
35	D-BLAPL/29490/2026	SOU MENDRA PATTANAIK	2026-09-29	17-REFERENCE CERTIFICATE NOT FURNISHED.
36	D-WP(C)/44938/2026	SUBHAM AGRAWAL	2026-09-29	1. After page no.148 not marked.
37	D-CRLMC/29101/2026	SURYAKANTA DASH	2026-09-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of Annex-1 not filed. 2. Page no.8 Annex-1 not exhibited
38	D-BLAPL/29542/2026	BISWAJIT RANJAN TRIPATHY	2026-09-29	Page No. Not correctly furnished in annexure-2
39	D-WP(C)/44830/2026	JAGAMOHAN PATTANAIK	2026-09-29	i) Copy not served to G.S.T.
40	D-CRLREV/27573/2026	UMA SHANKAR PATEL	2026-09-29	Good ground certificate not furnished.
41	D-WP(C)/45983/2026	UPENDRA KUMAR SAMAL	2026-09-29	Receipt Showing Serv. copy To cg not Filed.
42	D-WP(C)/44837/2026	JAGAMOHAN PATTANAIK	2026-09-29	i) Annexure-6 not legible. ii) Copy not served.
43	D-BLAPL/29491/2026	LAMBODOR ACHARI	2026-09-29	i) Earlier Application not mentioned in Reference Certificate. ii) Authentication fee not paid in annexure-1.
44	D-BLAPL/29578/2026	PRATIK NAYAK	2026-09-29	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
45	D-BLAPL/29705/2026	JUGALA KISHORE PANDA	2026-09-29	1. Copy is not served. 2. The Address of the petitioner mentioned in cause Title does not tally with that of Rejection order.
46	D-BLAPL/29483/2026	RAJESH KUMAR SAHOO	2026-09-29	i) Reference Certificate not properly furnished. ii) Mobile no. not to be mentioned.
47	D-BLAPL/29571/2026	BIBHUTI RANJAN MOHANTY	2026-09-29	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court.
48	D-BLAPL/29264/2026	ABHISHEK DASH	2026-09-29	T.R. Case No. mentioned in Cause Title and Rejection order mismatched
49	D-CRLMC/29007/2026	MOHENDRA DALAI	2026-09-29	1. Annexure number not correctly furnished in Prayer of the petition and para no. 8.
50	D-WP(C)/44892/2026	ATMAJIT MANMITH DAS	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Present Designation of Pet. in synopsis and CT not tally. 2. Prayer not proper. Resubmit for SR after compliance.
51	D-BLAPL/29585/2026	DHIRENDRA KUMAR MOHAPATRA	2026-09-29	1)Synopsis and Date chart Should be furnished separately. 2) Redacted legible copy of annx-1 be filed.
52	D-BLAPL/29448/2026	PRADEEP TIWARI	2026-09-29	1.Reference certificate is not correctly furnished. 2.Present address of the petitioner mentioned in Cause Title does not tally with that of Rejection order. 3.The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.
53	D-BLAPL/29436/2026	ASUTOSH TRIPATHY	2026-09-29	1. Reference certificate is not correctly furnished. 2. The name of the Informant/Victim and her relatives name may be redacted from petition,F.I.R.copy . 3. The un-redacted copy of F.I.R and Rejection order may be kept in sealed cover
54	D-BLAPL/29446/2026	PRASANTA KUMAR NANDA	2026-09-29	1. The reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations name may be redacted From petition,F.I.R and An
55	D-WP(C)/46249/2026	DURGESH NARAYAN RATH	2026-09-29	1. Annexure-2 not attested
56	D-CRLMC/28947/2026	BISWARANJAN DALAI	2026-09-29	1. Name of the Lower court not correctly furnished in the petition. 2. Page no.52 not filed.
57	D-BLAPL/29113/2026	PABITA KUMAR BEHERA	2026-09-29	Name of Victim daughter mentioned in page No.11 be redacted
58	D-WP(C)/44881/2026	SITANSHU KUMAR DEY	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. OP No.1 not proper. 2. Para 13 appearing twice. 3. Paragraph declaration incomplete.
59	D-CRLA/26874/2026	BIJAYA KUMAR ROUTRAY	2026-09-29	Being aggrieved not mentioned in petition.2 Name of informant/victim/Relatives / School/ college address to be redacted from Annex-1.
60	D-CRLMC/29267/2026	AMIT PRASAD BOSE	2026-09-29	Name of Victim/ informant/ relatives /address/ school te be redacted fronAnnex-1 and be kept sealed cover the same.
61	D-WP(C)/46070/2026	SATYAJIT MOHAPATRA	2026-09-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Petition not correctly addressed to Honorable Court Page 35 not properly scanned.
62	D-CRLMC/29931/2026	SASANKA SEKHAR DAS	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-WP(C)/44885/2026	SUBRATA MISHRA	2026-09-29	1. Name of Pet. No.4 in CT not tally with signature.

64	D-CRLA/28600/2026	JYOTIRMAYA SAHOO	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs6/- not paid
65	D-WP(C)/46247/2026	DURGESH NARAYAN RATH	2026-09-29	1. In annexure-3 mentioned in the Index the said college not in the list. 2. page 16 not legible.
66	D-WP(C)/45261/2026	MAHENDRA KUMAR SAHOO	2026-09-29	Representation date not mentioned in Annexure-5.
67	D-CRLA/27889/2026	JASPREET KAUR	2026-09-29	Name of Victim/informant/relatives/ Victim/Address / school to be redacted from Annex-1 and be kept sealed cover the same.2 Date of judgement not correct mentioned as per Cause title there after put up SR.
68	D-WP(C)/44905/2026		2026-09-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order under Annexur-2 does not tally with para-12 of the petition.2. In Person not mentioned in Index.
69	D-ABLAPL/29709/2026	LAXMIKANTA BEHERA	2026-09-29	i) Mobile nos. of all advocates in V.nama not furnished.
70	D-WP(C)/46248/2026	DURGESH NARAYAN RATH	2026-09-29	1. In Annexure-3, in the notification, concerned college not in the list
71	D-BLAPL/29484/2026	UDAYA SHANKAR MISHRA	2026-09-29	i)Authentication fee of Annexure-3 not paid.
72	D-BLAPL/29573/2026	AMIT SUJAT BISWAL	2026-09-29	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. The deponent has not been authorised on behalf of the Petitioners to swear in the Affidavit.
73	D-ABLAPL/29657/2026	RANJITA SINGH	2026-09-29	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In Synopsis and A. Bail Application 08.02.2026 will be replaced by 08.02.2025
74	D-ABLAPL/29687/2026	ASUTOSH TRIPATHY	2026-09-29	1. Reference certificate is not correctly furnished.
75	D-CRLMC/29028/2026	JYOTIRMAYA SAHOO	2026-09-29	1. Name of the PS and PS case number not furnished in the petition
76	D-BLAPL/29307/2026	BISWANATH BEHERA	2026-09-29	G.R. Case No.wrongly mentioned as 658/2025 instead of 658/2026 in C.title.
77	D-WP(C)/45776/2026	ASUTOSH MOHANTY	2026-09-29	8-CAUSE TITLE NOT IN ORDER. Put up for further S.R.after correction of Cause Title.
78	D-MACA/45718/2026	DHANANJAYA MUND	2026-09-29	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 not paid
79	D-BLAPL/29487/2026	AMULYA RATNA PANDA	2026-09-29	i)Legible copy of annexure-1 to be furnished.
80	D-RPFAM/45713/2026	RAMDAS ACHARY	2026-09-29	good ground not furnished

81	D-CMP/45490/2026	GANESH PRASAD SAMAL	2026-09-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. The discrepancy in the name of Petitioner No-5 as per Vakalat. be reconciled.
82	D-BLAPL/29488/2026	BISWAJIT MOHAPATRA	2026-09-29	i)Proper Authentic fee not paid on Annexure-1.
83	D-CMP/45295/2026	ASIT KU. OTTA	2026-09-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-CMP/45449/2026	ACHYUTANANDA PATTANAIK	2026-09-29	The name of Parties not furnished in the I.A.
85	D-CRLMA/28910/2026	PRADIPTA BEURA	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED u/S not correctly mentioned
86	D-BLAPL/29498/2026	BIRENDRA KUMAR PARDHI	2026-09-29	i)Date of Disposed of cases not furnished in Reference Certificate.ii)Address of place of occurrence to be redacted in annexure-1. iii)Unredacted copy of annexure-1 to be enclosed in sealed cover, mentioned and tagged.
87	D-BLAPL/29597/2026	RABINDRA NATH PRUSTY	2026-09-29	Occurrence address and Mobile no. of the victim in annexure-1 to be redacted.
88	D-CMP/45573/2026	PRATAP CHANDRA MISHRA	2026-09-29	Page No-2 repeated twice be corrected
89	D-BLAPL/29610/2026	HEMANTA KUMAR RATSINGH	2026-09-29	Legible copy of Annx-1 be filed
90	D-WP(C)/44471/2026	RAJ KISHORE SWAIN	2026-09-29	1.Court fee Rs 6/- not paid in W.P 2.In declaration under affidavit,no. of paragraphs wrongly furnished.
91	D-BLAPL/29431/2026	HARAPRASAD PANDA	2026-09-29	1.Reference certificate is not correctly furnished. 2. In the matter of P.S.case No.,arising out of and where the case is pending have not been furnished in the Cause Title. 3. The name and address of the Victim/Informant and her relations name may be redacted from petition,F.I.R copy and Annexures. 4. The un-redacted copy of the same may be kept in sealed cover.
92	D-BLAPL/29579/2026	SK. ZAFARULLA	2026-09-29	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Last Page of the Affidavit and Annexure 1 have not been paginated
93	D-WP(C)/45892/2026	BANSHIDHAR SATAPATHY	2026-09-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of father of Pet. in Sl.2 of Affidavit not correct.

94	D-ABLAPL/29650/2026	SUBHRAJEET SAHOO	2026-09-29	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Page 8 is not legible.
95	D-CRLMC/29584/2026	PRASANTA KUMAR PANDA	2026-09-29	Documents not mentioned Envelop.
96	D-WP(C)/45894/2026	BANSHIDHAR SATAPATHY	2026-09-29	1. Ann.4 not filed as mentioned in para 5.
97	D-CRLMC/29595/2026	GOPAL PRASAD JENA	2026-09-29	1. Provision of Law not correctly furnished. 2. Date of FIR not correctly furnished in entire petition. 3. Certified copy of Annex-1 not filed. Petition not correctly addressed to Honorable Court
98	D-CRLMP/29655/2026	PRATIK DASH	2026-09-29	Page No. Not correctly furnished.
99	D-ABLAPL/29665/2026	SOUMYA RANJAN DAS	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In Dates and Events, the date of submission of Charge sheet is wrong 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 3. Details of the Informant / Victim need to be redacted from all places of Annexures 1 and 4
100	D-WP(C)/44801/2026	SANJAY KUMAR PATRA	2026-09-29	i) Annexure-2 not mentioned in body of the petition
101	D-CRLA/28425/2026	SUBODH KUMAR MOHANTY	2026-09-29	Name of Informant / victim/ Address / details redacted from Annex-1 be kept sealed cover the same
102	D-WP(C)/44794/2026	SATYANARAYAN BHARADWAJ	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) District of opp. party no. 2 not mentioned in C.T.ii) Paragraph sl. no. mentioned in prayer and Affidavit not correct
103	D-ABLAPL/29642/2026	ANUPAM DASH	2026-09-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In Affidavit, the Deponent has not authorised by other Petitioners to swear in.
104	D-CONTC/46020/2026	ADV	2026-09-29	8-CAUSE TITLE NOT IN ORDER. 1.Direction issued in WP(C).to O.P. 1 and 2 to comply who should be made contemnor.
105	D-WP(C)/45619/2026	GYANENDRA CHANDRA SWAIN	2026-09-29	1. Sl. No of the Opp. party not correctly furnished. After Sl. no. 13 no. 6 furnished.
106	D-ABLAPL/29653/2026	RAKESH RANJAN DASH	2026-09-29	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court

107	D-WP(C)/44793/2026	GAUTAM CHARAN ROUT	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page no. 14 not legible.
108	D-WP(C)/45798/2026	SAILAZA NANDAN DAS	2026-09-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-WP(C)/46237/2026	DILLIP KUMAR MOHAPATRA	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Index not page marked.
110	D-WP(C)/44829/2026	JAGAMOHAN PATTANAIK	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-RSA/41639/2026	SHANTI RANJAN BEHERA	2026-09-29	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Respondents No-1 to 3 not made Parties in the Both the Courts below. 1.Consolidated Memo.of Appeal in RSA Format be filed after conversion.2.C.Copy of Decree be filed for assessment of C.Fee.Put up for further S.R after rectification for computing the period of limitation.
112	D-BLAPL/29725/2026	BIRAJA PRASANNA DAS	2026-09-29	Reference Certificate regarding similar application has or has not been made to the Supreme Court not furnished.
113	D-WP(C)/45631/2026	KUNAL KUMAR SWAIN	2026-09-29	1.nomenclature not furnished in V.nama
114	D-WP(C)/45777/2026	PRASANA KUMAR BEHERA	2026-09-29	In declaration, Paragraphs not correctly mentioned both in petition and I.A
115	D-ABLAPL/29654/2026	SUBHRAJEET SAHOO	2026-09-29	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Page 8 is not legible
116	D-WP(C)/45597/2026	PRASANNA KUMAR BEHERA	2026-09-29	In declaration, Paragraphs not correctly mentioned both in petition and I.A
117	D-WP(C)/45603/2026	MANORANJAN PADHI	2026-09-29	In declaration of petition and I.A paragraphs wrongly mentioned.
118	D-CRLMC/29647/2026	SAUMYA RANJAN PRADHAN	2026-09-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of informant/victim be redacted from Annx.and unredacted version be kept in closed cover.
119	D-WP(C)/45224/2026	RAMAKANTA NAYAK	2026-09-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				i) Annexure 1 2 3 and 4 not marked in page nos. 7 27 28 and 29 respectively.
120	D-ABLAPL/29451/2026	PRADEEPTA KUMAR BEHERA	2026-09-29	i) Reference certificate is not correctly furnished as per Notice dated 02.09.2026.
121	D-WP(C)/45805/2026	NIRANJAN LENKA	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
122	D-ABLAPL/29432/2026	MANAS KUMAR CHAND	2026-09-29	Petitioner Age not tally in the affidavit.
123	D-WP(C)/43756/2026	SEPHALEE DAS	2026-09-29	1. Court fee Rs 18/- deficient in W.P.
124	D-ABLAPL/29455/2026	ASWINI KUMAR CHOUDHURY	2026-09-29	i) The petitioner No. 1 has not been authorised by in the affidavit on their behalf.
125	D-ABLAPL/29593/2026	AKSHAYA KUMAR SAHOO	2026-09-29	1) Provision of law is incorrect.. 2) Page 10 is not legible.
126	D-ABLAPL/29780/2026	PRAKASH CHANDRA DASH	2026-09-29	1.Reference certificate not correctly furnished. 2.Page no.15 not legible.
127	D-ABLAPL/29519/2026	PRADIPTA KISHORE BHUYAN	2026-09-29	1. Name of the Additional IIC as mentioned at Page 13 need to be redacted
128	D-CRLA/27170/2026	BIBEKANANDA MAHAPATRA	2026-09-29	Put up S.R. after filing the C. copy of Annex-1
129	D-ABLAPL/29767/2026	ANKANN PANDA	2026-09-29	PS in FIR copy and cause title does not tally. 2.Page no.6 not page marked. 3.Synopsis not page marked. 4.Page nos.16 and 17 not legible. 5.In reference certificate ABL-9098/26 wrongly mentioned instead of 9080/26. 6.In reference certificate criminal antecedent wrongly mentioned. .
130	D-ABLAPL/29710/2026	ARIJEET MISHRA	2026-09-29	i)Serial no.of the earlier application of the Petitioner to be mentioned.
131	D-ABLAPL/29776/2026	SOUBHAGYA SWAIN	2026-09-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Reference certificate not correctly furnished.
132	D-CRLMP/29744/2026	ABESH KAMAL	2026-09-29	Injury report in page no 11 be kept in sealed cover
133	D-CRLMC/28990/2026	RAMANI KANTA PATTANAIK	2026-09-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Page no.11 not legible.
134	D-ABLAPL/29774/2026	APARESH BHOI	2026-09-29	Reference certificate not correctly furnished.
135	D-ABLAPL/29761/2026	NIRMAL RANJAN ROUTRAY	2026-09-29	Name,address,mobile No. of the victim/informant be redacted from the petition and annx-3
136	D-CRLMC/29183/2026	PRANAYANEE DASMOHAPATRA	2026-09-29	1.Receipt Showing Serv.copy To Vigilance not Filed. 2.Reference Certificate Not Furnished.

				3.Petition not correctly addressed to Honorable Court
137	D-ABLAPL/29599/2026	JYOTIRMAYA SAHOO	2026-09-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
138	D-ABLAPL/29833/2026	KULDEEP MOHANTY	2026-09-29	1. In Cause Title, P.S. case No. is not matching with the FIR
139	D-ABLAPL/29656/2026	DHIRENDRA KUMAR MOHAPATRA	2026-09-29	1. The Synopsis and Dates and Events be furnished in separate sheets 2. The sequence of present ABLAPL in bold letter has not been mentioned 3. Page 9 is not legible below the Cause Title as per Standing Order No. 1 of the Court
140	D-ABLAPL/29772/2026	MOHAMMED RIAZ	2026-09-29	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In Dates and Events , the date of FIR is wrong 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024
141	D-CRLREV/29332/2026	RANJAN KUMAR NAYAK	2026-09-29	Name of Informant /victim/ relatives /Address and school to be redacted from Annex-1 and be kept sealed cover
142	D-ABLAPL/29809/2026	BIBHUTI BHUSAN CHOUDHURY	2026-09-29	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In Synopsis, GR Case No. has not been mentioned 2. The present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of Court 3. In Affidavit under Declaration, date is missing
143	D-WP(C)/46112/2026	ABINASH ROUTRAY	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
144	D-ABLAPL/29840/2026	SULOCHANA PATRO	2026-09-29	1. The present sequence of ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
145	D-ABLAPL/29723/2026	DIGAMBAR SETHI	2026-09-29	i)Reference Certificate not properly furnished.
146	D-CONTC/45688/2026	SWAGAT KUMAR SAHU	2026-09-29	i) Petitioner name 2 to 5 not executed in the V.Nama.
147	D-WP(C)/46119/2026	ABINASH ROUTRAY	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
148	D-WP(C)/45769/2026	JYOTIRMAYA SAHOO	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Para-2 of Affidavit not properly mentioned.
149	D-BLAPL/29260/2026	RAKESH BEHERA	2026-09-29	Paragraph No. Not correctly furnished.

150	D-WP(C)/46124/2026	ABINASH ROUTRAY	2026-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
151	D- CRLMC/27973/2026	RAGHUNATH DASMOHAPATRA	2026-09-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Put up for Further SR after Redacting the name of victim / Informant from the petition and Annexures. 2. Name of the victim /Informant need not be disclosed in connection with Annex-1,2,Affidavit, V.nama and kept in closed cover. 3. Sl. no.2 not correctly furnished in Affidavit. 4. Prayer of the CRLMC not correctly furnished.
152	D- CRLMC/29078/2026	DEBASIS PANIGRAHI	2026-09-29	.Receipt Showing Serv.copy To CBI not Filed. 1. Date of FIR not correctly furnished in Prayer of the petition.